

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 412 OF 2017 IN  
DFR NO. 681 OF 2017**

**Dated: 4<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raheel Kohli

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R-1

Mr. Anand K.Ganesan  
Ms. Swapna Seshadri

Ms. Dipal Sheth for R-2

**ORDER**

Learned counsel for respondent No.2 seeks a week's time to file reply. She may file the same on or before 12.07.2017 after serving copy on the other side.

List the matter on **19.07.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*